

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MALIND PROPERTIES PRIVATE LIMITED OPERATING IN REAL ESTATE**  
**SECTOR AT BENGALURU**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN No.	Malind Properties Private Limited PAN : AAECM4414B CIN : U45200KA2005PTC062549
2.	Address of the registered office	No-87-A, Purva Parkridge Mahadevapura Post, Garudacharpalya, Bangalore –
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	Iggaluru Village, Attibele Hobli, Anekal Taluka, Bangalore
5.	Installed capacity of main products/ services	Holding JDA of a residential project with sharing ratio of 67% (land parcel of 7.5 Acres in which 0.5 Acres is owned by the Company)
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Will be provided on request sent to <a href="mailto:cirp.malind@gmail.com">cirp.malind@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Will be provided on request sent to <a href="mailto:cirp.malind@gmail.com">cirp.malind@gmail.com</a>
10.	Last date for receipt of expression of interest	25 <sup>th</sup> November 2024
11.	Date of issue of provisional list of prospective resolution applicants	04 <sup>th</sup> December 2024
12.	Last date for submission of objections to provisional list	09 <sup>th</sup> December 2024
13.	Date of issue of final list of prospective resolution applicants	14 <sup>th</sup> December 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16 <sup>th</sup> December 2024
15.	Last date for submission of resolution plans	15 <sup>th</sup> January 2025
16.	Process email id to submit EOI	<a href="mailto:cirp.malind@gmail.com">cirp.malind@gmail.com</a>

**For Malind Properties Private Limited**

Date: 09-11-2024

Place: Bengaluru

**Sd/-**

**Ratnakar Shetty**

**IBBI/IPA-001/IP-P01630/2019-2020/12718**

**Address: F507, Mantri Tranquil Apartment, Gubbalala Gate,  
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